

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.539  
TO BE ANSWERED ON 19.07.2017**

**ROBs IN CHHATTISGARH**

**† 539. DR. BANSHILAL MAHATO:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of Rail Over Bridges (ROBs) functional and under construction in the country State-wise, including Chhattisgarh;**
- (b) the number of accidents occurred due to non-availability of ROBs in the country during the last three years and the current year and the number of deaths/injuries caused owing to this, State-wise;**
- (c) the corrective steps taken/being taken by the Government to construct more Rail Over Bridges(ROBs) in the country;**
- (d) the details of the time limit fixed to complete these projects;**
- (e) the details of proposals sent by the various State Governments, particularly from Chhattisgarh, during the last three years; and**
- (f) the details of the funds allocated for the purpose?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (f): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 539 BY DR. BANSHILAL MAHATO TO BE ANSWERED IN LOK SABHA ON 19.07.2017 REGARDING ROBS IN CHHATTISGARH**

**(a): State-wise details of Road Over Bridges (ROBs) functional and under construction in the country including Chhattisgarh at present are as under:-**

<b>S.No.</b>	<b>State</b>	<b>Functional (ROBs)</b>	<b>Under construction (ROBs)</b>
<b>1.</b>	<b>Andhra Pradesh</b>	<b>193</b>	<b>68</b>
<b>2.</b>	<b>Assam</b>	<b>52</b>	<b>1</b>
<b>3.</b>	<b>Bihar</b>	<b>70</b>	<b>137</b>
<b>4.</b>	<b>Chandigarh</b>	<b>1</b>	<b>0</b>
<b>5.</b>	<b>Chhattisgarh</b>	<b>41</b>	<b>19</b>
<b>6.</b>	<b>Delhi</b>	<b>43</b>	<b>5</b>
<b>7.</b>	<b>Gao</b>	<b>6</b>	<b>8</b>
<b>8.</b>	<b>Gujarat</b>	<b>156</b>	<b>118</b>
<b>9.</b>	<b>Haryana</b>	<b>72</b>	<b>77</b>
<b>10.</b>	<b>Himachal Pradesh</b>	<b>17</b>	<b>0</b>
<b>11.</b>	<b>Jammu &amp; Kashmir</b>	<b>34</b>	<b>2</b>
<b>12.</b>	<b>Jharkhand</b>	<b>107</b>	<b>49</b>
<b>13.</b>	<b>Karnataka</b>	<b>164</b>	<b>63</b>
<b>14.</b>	<b>Kerala</b>	<b>187</b>	<b>87</b>
<b>15.</b>	<b>Madhya Pradesh</b>	<b>121</b>	<b>106</b>
<b>16.</b>	<b>Maharashtra</b>	<b>328</b>	<b>126</b>
<b>17.</b>	<b>Nagaland</b>	<b>2</b>	<b>0</b>
<b>18.</b>	<b>Odisha</b>	<b>96</b>	<b>44</b>
<b>19.</b>	<b>Puducherry</b>	<b>0</b>	<b>5</b>
<b>20.</b>	<b>Punjab</b>	<b>128</b>	<b>25</b>
<b>21.</b>	<b>Rajasthan</b>	<b>133</b>	<b>89</b>
<b>22.</b>	<b>Tamilnadu</b>	<b>273</b>	<b>152</b>
<b>23.</b>	<b>Telangana</b>	<b>77</b>	<b>46</b>
<b>24.</b>	<b>Tripura</b>	<b>5</b>	<b>0</b>
<b>25.</b>	<b>Uttar Pradesh</b>	<b>286</b>	<b>328</b>
<b>26.</b>	<b>Uttarakhand</b>	<b>7</b>	<b>8</b>
<b>27.</b>	<b>West Bengal</b>	<b>122</b>	<b>107</b>
	<b>Total</b>	<b>2721</b>	<b>1670</b>

**(b): Accidents do not happen at Unmanned/Manned level crossings due to non availability of Road Over Bridges. As per Section 131 of Motor Vehicle Act and Section 161 of Indian Railway Act, the onus for safe movement over unmanned level crossing is with the road users, for which very stringent provisions have been enunciated in both the Acts. Accidents are taking place at Unmanned/Manned level crossings due to negligence of road users. ROB's are constructed on cost sharing basis in lieu of busy Level Crossings with Train Vehicle Unit (TVU – A number arrived at by multiplying the number of train units and road vehicle units passed in 24 hours) more than one lakh subject to the consent of cost sharing and closure of LC on completion of ROB. On National Highway NHAI is constructing ROB's at their own cost as per Memorandum of Understanding(MoU) signed between Ministry of Railways and Ministry of Road Transport & Highways (MORTH).**

**Number of consequential accidents at Manned/Unmanned Level Crossings (LC) (Zone wise) along with persons killed/injured during the last three years and current year upto 30.6.2017 is as under:**

Railway	2014-15			2015-16			2016-17			2017-18 upto 30.6.2017)		
	No. of Accidents	Death	Injured	No. of Accidents	Death	Injured	No. of Accidents	Death	Injured	No. of Accidents	Death	Injured
Central Railway	1	3	11	0	0	0	0	0	0	0	0	0
Eastern Railway	0	0	0	1	1	1	1	1	0	0	0	0
East Central Railway	7	37	16	1	1	1	4	6	0	0	0	0
East Coast Railway	3	5	7	0	0	0	0	0	0	0	0	0
Northern Railway	11	28	20	10	27	27	4	9	1	0	0	0
North Central Railway	1	1	1	1	5	0	1	1	0	2	6	1
North Eastern Railway	6	28	9	6	11	4	2	9	9	1	5	0

Railway	2014-15			2015-16			2016-17			2017-18 upto 30.6.2017)		
	No. of Accidents	Death	Injured	No. of Accidents	Death	Injured	No. of Accidents	Death	Injured	No. of Accidents	Death	Injured
Northeast Frontier Railway	0	0	0	2	2	1	3	4	0	0	0	0
North Western Railway	8	14	11	7	9	4	2	3	2	0	0	0
Southern Railway	2	4	2	0	0	0	0	0	0	0	0	0
South Central Railway	2	20	18	0	0	0	0	0	0	0	0	0
South Eastern Railway	2	5	1	3	7	7	1	1	3	0	0	0
South East Central Railway	1	1	1	0	0	0	0	0	0	0	0	0
South Western Railway	5	6	2	2	6	4	2	6	4	0	0	0
Western Railway	6	8	5	2	1	2	0	0	0	0	0	0
West Central Railway	1	1	2	0	0	0	0	0	0	0	0	0
<b>Total</b>	<b>56</b>	<b>161</b>	<b>106</b>	<b>35</b>	<b>70</b>	<b>51</b>	<b>20</b>	<b>40</b>	<b>19</b>	<b>3</b>	<b>11</b>	<b>1</b>

From the above it is clear that accidents at Level Crossings reduced due to elimination of Unmanned Level Crossings. In last three years, 3904 Nos. of UMLC has been eliminated by Indian Railways.

(c): Railways has taken pro-active measures in close coordination with various stakeholders to improve the progress of construction of ROBs in replacement of busy level crossings which are as under:

- joint survey with all concerned including State Government to finalise the tentative General Arrangement Drawing (GAD).
- standardization of drawings for various spans to avoid delay in designing.

- nomination of nodal officer for each State for single window clearance of GAD from Railway side.
- use of pre-cast/pre-fabricated components of the bridge.
- Signing of a Memorandum of Understanding (MOU) between Ministry of Railways and Ministry of Road Transport and Highways to eliminate all level crossings on National Highway Corridors by MORTH by construction of ROB/RUBs at their own cost.

(d): So far as target for completion of ROB is concerned, major portion of fund for Road Safety Works (ROBs/RUBs/Subways/Level Crossings) come from Central Road Funds (CRF) as a percentage of cess collected on Diesel and Petrol by Ministry of Finance. The progress of works is commensurate with the availability of funds.

(e): Proposals received from State Government are considered for sanction as per extant rule. Details of the numbers of ROB/s sanctioned in last three years in different States in the country including Chhattisgarh are as under:

States	Number of proposals sanctioned		
	2015-16	2016-17	2017-18
Andhra Pradesh	11	6	9
Assam	0	1	0
Bihar	47	25	4
Chhattisgarh	3	2	2
Delhi	1	0	2
Goa	3	0	0
Gujarat	14	8	3
Haryana	0	23	1
Jammu & Kashmir	0	2	0
Jharkhand	2	12	5
Karnataka	5	7	4
Kerala	12	12	8
Madhya Pradesh	8	42	3
Maharashtra	29	31	30
Odisha	0	16	9

<b>States</b>	<b>Number of proposals sanctioned</b>		
	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>
<b>Rajasthan</b>	<b>27</b>	<b>7</b>	<b>1</b>
<b>Tamilnadu</b>	<b>26</b>	<b>13</b>	<b>9</b>
<b>Telangana</b>	<b>9</b>	<b>5</b>	<b>12</b>
<b>Uttar Pradesh</b>	<b>24</b>	<b>59</b>	<b>24</b>
<b>Uttarakhand</b>	<b>0</b>	<b>0</b>	<b>1</b>
<b>West Bengal</b>	<b>16</b>	<b>8</b>	<b>1</b>
<b>Total</b>	<b>237</b>	<b>289</b>	<b>130</b>

**(f): Funds are being combinedly allocated for ROB/RUB/Subways (Road Safety Works). Year-wise allocation of funds on Indian Railways including Chhattisgarh during the last three years is as under: -**

**(in Crore of ₹)**

<b>Allocation of funds for ROB/RUBs/Subways</b>			
	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>
<b>Indian Railways</b>	<b>2144</b>	<b>3066</b>	<b>4512.25</b>
<b>Allocated for Chhattisgarh</b>	<b>46.12</b>	<b>72.96</b>	<b>162.31</b>

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